

PRESS NOTE

Operationalization of Standards for Camel Milk

FSSAI has received requests from several quarters including the National Research Centre on Camel, Bikaner and the Government of Gujarat regarding inclusion of camel milk under Food Safety and Standards Regulations, 2011.

2. FSSAI's Task Force on Milk and Milk Products discussed this issue in its meetings held on 11th August 2014, 26th November 2014 and 27th February 2015 taking into consideration the information and other data provided by the NRC on Camel, Bikaner and Govt. of Gujarat. At the request of the Task Force, NDRI carried out a statistical analysis of the data pertaining to 2535 samples of camel milk as provided by the NRC on Camel and presented the same for discussion in the Task Force meeting on 12th May 2015. The Task Force took note of the statistical analysis of the data and found that both Fat as well as SNF content in camel milk follows normal distribution across the samples provided by the NRC on Camel. Accordingly, it was recommended that the Fat and Solid-not-fat (SNF) content in camel milk should be 3.0% and 6.5% respectively throughout India.

3. Based on the recommendations of the Task Force, FSSAI has framed standards for camel milk specifying the minimum content of Milk Fat and Milk Solids- not Fat (SNF) in Camel Milk i.e. 3.0 % and 6.5 % respectively applicable all over India. The final notification of the standards would take some more time. However, considering the fact that several FBOs have started producing camel milk, hence FSSAI has decided to operationalize the standards for camel milk in order to facilitate trade.

4. These standards shall come into force from 29th November 2016 and implementation of the same shall commence with immediate effect.

F. No. A-1 (1)/Standards/MMP/2012 (Part-I)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Regulation division)
FDA Bhawan, Kotla Road, New Delhi-110 002

Dated, the 29th November, 2016

Subject: Directions under Section 16(5) of the Food Safety and Standards Act, 2006 regarding operationalization of standards for camel milk.

In exercise of the power conferred under Section 92 of the Food Safety and Standards Act, 2006 (34 of 2006), the FSSAI has framed the standards for camel milk and the same will be draft notified soon.

2. These standards are in draft stage and the final notification of the same would take a significant time for publication. Considering the fact that several FBO's have started producing camel milk and in order to facilitate trade, the FSSAI has operationalized the standards for camel milk (as enclosed) with immediate effect (i.e. from 29th November 2016).

3. In exercise of the power vested under Sections 16(5) Food Safety and Standards Act, 2006, the Competent Authority hereby directs the Food Safety Commissioners of States/ U.T.'s to implement the above mentioned standards.

4. This issues with the approval of the Competent Authority.



Sunil Bakshi
Advisor (Regulation)

To

1. All Food Safety Commissioners,
2. All Authorized Officers, FSSAI,
3. All Designated Officers, FSSAI.

Copy for information to

1. PPS to Chairperson, FSSAI,
2. PS to CEO, FSSAI,
3. All Directors, FSSAI.

Date: 29th November, 2016

Operationalization of Standards for Camel Milk

F. No.A-1 (1)/Standards/MMP/2012 (Part-I): - In exercise of the power conferred by clause (d) of sub-section (2) of Section 18 of the Food Safety and Standards Act, 2006 (34 of 2006), the Food Safety and Standards Authority of India, hereby makes the following standards. These standards shall be operational from 29th November, 2016 and food business operators shall follow the standards for camel milk as specified below.

2. The enforcement of these standards shall commence with immediate effect.
3. In the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, in regulations 2.1 relating to 'DAIRY PRODUCTS AND ANALOGUES', in sub-regulation 2.1.1, in the Table,-
 - (a) before the words Mixed milk in column (1) and their respective entries in columns (2), (3), (4) and (5), the following shall be inserted, namely: -

Class of Milk	Designation	Locality	Milk fat	Minimum percent milk solids not fat
(1)	(2)	(3)	(4)	(5)
"Camel Milk	Raw, pasteurised, boiled, flavoured and sterilized	All India	3.0	6.5"